

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.203/00303/2016**

Jabalpur, this Thursday, the 05<sup>th</sup> day of April, 2018

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Swapan Kumar Bit s/o Late Pankaj Kumar Bit, working as SSE/SECR/BSP aged about 55 years, r/o Flate no. B/11, Ganesh Heights Sai Dham Torwa, Bilaspur Chhattisgarh 495004.
2. B.N. Biswas s/o Late G.B. Biswas, working as SSE/SECR/BSP aged about 59 years, r/o Qtr no 767/B, Construction Colony, Bilaspur Chhattisgarh – 495004. **-Applicants**

**(By Advocate – Shri A.V. Shridhar)**

**V e r s u s**

1. Union of India through the Secretary Railway Board, Rail Bhawan, New Delhi – 110001.
2. General Manager, South East Central Railway, New GM Building, Bilaspur, Chhattisgarh 495004.
3. Deputy Chief Personnel Officer, South East Central Railway, New GM Building Bilaspur Chhattisgarh 495004.
4. N.R. Biswas working as SSE (W)/NGP o/o Senior Divisional Engineer (Co-ordination), South East Central Railway, Nagpur Maharashtra 440053.
5. S.H. Ganghadhar working as SSE (D&D)/BSP o/o Senior Divisional Engineer, South East Central Railway, Bilaspur Chhattisgarh 495004

**- Respondents**

**(By Advocate – Shri Vijay Tripathi for official respondents)**

**ORDER (ORAL)****By Navin Tandon, AM.**

Learned counsel for the applicants submits that relief claimed by the applicants has already been granted by the respondents, and therefore, this Original Application has become infructuous.

Accordingly, the O.A is disposed of as having become infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

am/-